

### Loan to Calcutta Port Trust

430. SHRI SYED SHAHEDULLAH: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that no loan has been advanced to Calcutta Port Trust for meeting expenses for the dredging of Shipping Channel to Hal-dia during the last two years; and

(b) if so, what are the reasons therefor and how it has affected the Port's financial resources?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH): (a) Yes.

(b) No loans could be advanced to Calcutta Port Trust pending approval of Revised Cost Estimate for the dredging of shipping channel to Haldia. The Revised Cost Estimate has since been sanctioned and further action for release of loan will now be taken.

### Adjustment of dredging subsidy to Calcutta Port-Trust

431. SHRI SYED SHAHEDULLAH: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that half of the Dredging subsidy due to the Calcutta Port Trust is being adjusted against debit charges defaulted by the Port; and

(b) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH): (a) Yes.

(b) A Two Man Committee had been appointee; in October, 1975 by the Central Government to examine in detail and report on the working and financial position of the Calcutta Port and allied matters. The Committee submitted its report in June 1976 and one of the recommendations made by it was to adjust 50 per cent of the

dredging subsidy against debt charge\* due to the Government of India.

### Total strength of employees of the Indian Embassy in Kuwait

432. SHRI VIREN J. SHAH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news item appearing in the *Times of India*, Bombay edition, dated September 20, 1980 under the caption 'Our Men Overseas'

(b) the total strength of the employees working in Indian Embassy in Kuwait; and

(c) the dates on which the additional staff, if any, deputed to the said embassy since the outbreak of the Iran-Iraq war indicating the number of persons against each date?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Yes, Sir.

(b) The Indian Embassy Kuwait has 8 diplomatic officers, 15 members of staff and 19 local employees.

(c) A three-member Special Task Force reached Kuwait on October\*-1980 to assist our Mission for evacuating Indian nationals coming from Iraq. One member\* of the team returned to India on November 5, 1980 as their work has tapered off. The other two members continue to be there.

### Number of railway saloons

433. SHRIMATI MONIKA DAS  
SHRIMATI USHA MALHOTRA:

Will the Minister of RAILWAYS be pleased to state :

(a) the number of railway officers' carriages called inspection carriages or saloons all over India, zone-wise and the cost involved every year in their maintenance, haulage including salary of the staff for maintaining the carriages; and

(b) the cost of six wheeler, and four wheeler, and also special carriages used by G.M's H.O.Ds and Chairman?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) There are 84 Inspection Carriage, on the Indian Railways. Zone-wise statement is placed at Annexure A'. [See Appendix CXVI, Annexure No. 28]. They are considered a part of overall coaching fleet for purpose of repair and

maintenance and haulage and no separate records of maintenance cost and haulage of Inspection Carriages are maintained.

(b) As Inspection Carriages have not been built for a number of years, the present day costs of these Inspection Carriages are not available. The Inspection Carriages now in use have been mostly built between 1900 and 1940 and their average costs, as available in the books, are as under:—

	Broad Gauge	Meter Gauge
4/6 wheelers . . . . .	Rs. 27,315 to Rs. 80,000.	Not available.
8-wheelers . . . . .	Rs. 77,005 to Rs. 1,20,000.	Rs. 55,218 to Rs. 75,437.

#### Financial irregularities committed by the Premier Transport Society Ltd., Delhi

434. SHRI B. IBRAHIM: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the number of complaints so far received by Government against financial irregularities committed by Premier Transport Society Ltd. Delhi since its registration with the Registrar of Cooperative Societies, Delhi Administration;

(b) the liabilities of this society and the names of the persons and institutions from whom this society has either taken loans or fixed deposits and which remain unpaid till date;

(c) the borrowing limit fixed by the Registrar of Cooperative Societies for this Society;

(d) whether the borrowing limit has been exceeded to by this society, if so, the details thereof;

(e) whether the society has ever submitted its balance sheet to Government, if so, what remarks have been given by the auditors thereon with regard to its losses; and

(f) the action Government have taken against this society for its financial irregularities and for the repayment of loans raised by it?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH): The Delhi Administration has intimated as under:—

(a) 18. The Society was registered on 30-3-71r

(b) As per last audited balance-sheet of 30-6-76 the liabilities of the society come to Rs. 3,58,800.15, the break-up being as under:—

(i) Fixed Deposits :	
Members	Rs. 15,400
Non-Members	Rs. 95,100
	Rs. 1,10,500
(ii) Optional Deposits	Rs. 7,546.22
(iii) Syndicate Bank Ltd.	Rs. 1,45,428.10
(iv) Others	Rs. 95,325.93
(c) Rs. 1,50,000	

(d) Yes, to the tune of Rs. 1,13,474.32. The details are given in reply to part (b) above.